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F. No. K-11019/21/2023-US.I/II (i)
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011,

Dated: 13th July, 2023.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Ponugoti Naveen Rao, senior-most Judge of the Telangana High Court to perform the duties of the office of the Chief Justice of that High Court with effect from the date Shri Justice Ujjal Bhuyan relinquishes the charge as Chief Justice of the Telangana High Court upon his appointment as a Judge of the Supreme Court of India. Consequent upon superannuation of Shri Justice Ponugoti Naveen Rao on 14.07.2023, Shri Justice Abhinand Kumar Shavili, the senior-most puisne Judge of the High Court of Telangana will perform the duties of the office of the Chief Justice of the High Court of Telangana.

myp

13/7/2023

(Rajinder Kashyap)

Special Secretary to the Government of India

Tel: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

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Dated: 13.07.2023.

Copy to:-

1. Shri Justice Ponugoti Naveen Rao, Judge, Telangana High Court through the Registrar General, Telangana High Court, Hyderabad.
2. Shri Justice Abhinand Kumar Shavili, Judge, Telangana High Court through the Registrar General, Telangana High Court, Hyderabad.
3. The Secretary to Governor, Telangana, Hyderabad.
4. The Secretary to Chief Minister, Telangana, Hyderabad.
5. The Secretary to the Chief Justice, Telangana High Court, Hyderabad.
6. The Chief Secretary, Government of Telangana, Hyderabad.
7. The Registrar General, Telangana High Court, Hyderabad.
8. The Accountant General, Telangana, Hyderabad.
9. The President's Secretariat, (CA.II Section), New Delhi.
10. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
11. Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
12. PS to MLJ/ PS to MoS L&J (I/C)/ PPS to Secretary (Justice).
13. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).



(Anant Kumar)

Under Secretary (Appointments-II)

Tele: 2338 3087